

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1423
TO BE ANSWERED ON 06/12/2024

IMPLEMENTATION OF PMGSY PHASE III

1423 SHRI G.C. CHANDRASHEKHAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of States for which budget allocation has been made under Phase III of the Pradhan Mantri Gram Sadak Yojana (PMGSY) and the total length of road, in kilometers, planned for construction;
- (b) the total length of roads constructed under the scheme in Karnataka till date, along with the expenditure incurred;
- (c) the status of remaining roads proposed under the scheme in Karnataka, including details of pending road projects; and
- (d) if so, the details thereof, and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): The details of total length of roads sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY)-III, as on 2-12-2024, is given at **Annexure**. Allocation of central share of funds is done on the basis of roadlength to be constructed, out of the sanctioned length, by the State/ UT during a given year. The release of funds to a State for implementation of PMGSY is done on the basis of the proposal received from the State and depends, inter-alia, on works in hand, execution capacity of the State and unspent funds available with the State.

(b) to (d): A total of 825 roads of length 5,603 km and 116 bridges have been sanctioned under PMGSY-III in the Karnataka State, out of which 765 roads of length 5,322 km and 107 bridges have already been constructed and 60 roads of 168 km length and 9 bridges are at different stages of execution of the scheme. Since beginning of PMGSY III, the expenditure incurred by the State, under the programme, as on 2-12-2024, is ₹ 3,576 crore.

The time-line for completion of PMGSY-III sanctioned works is upto March, 2025.

Annexure referred to in part (a) of Rajya Sabha Unstarred Question No.1423 for 06.12.2024

Road length sanctioned under PMGSY-III , as on 2-12-2024, State-wise

| Sl.No. | State Name | Sanctioned Length (in Km) |
|--------|-------------------|---------------------------|
| 1 | Andhra Pradesh | 3,144 |
| 2 | Arunachal Pradesh | 1,366 |
| 3 | Assam | 4,247 |
| 4 | Bihar | 6,147 |
| 5 | Chhattisgarh | 5,606 |
| 6 | Gujarat | 3,015 |
| 7 | Haryana | 2,496 |
| 8 | Himachal Pradesh | 3,123 |
| 9 | Jammu And Kashmir | 1,752 |
| 10 | Jharkhand | 4,130 |
| 11 | Karnataka | 5,603 |
| 12 | Kerala | 1,421 |
| 13 | Ladakh | 418 |
| 14 | Madhya Pradesh | 12,348 |
| 15 | Maharashtra | 6,499 |
| 16 | Manipur | 502 |
| 17 | Meghalaya | 1,225 |
| 18 | Mizoram | 488 |
| 19 | Nagaland | 563 |
| 20 | Odisha | 9,351 |
| 21 | Punjab | 3,338 |
| 22 | Rajasthan | 8,658 |
| 23 | Sikkim | 286 |
| 24 | Tamil Nadu | 7,318 |
| 25 | Telangana | 2,423 |
| 26 | Tripura | 781 |
| 27 | Uttar Pradesh | 18,922 |
| 28 | Uttarakhand | 2,288 |
| 29 | West Bengal | 4,237 |
| | Total | 1,21,696 |
